

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION
TO BE ANSWERED ON 09.02.2017
FINANCIAL ASSISTANCE UNDER NBMMP

1252. **SHRI N.K. PREMACHANDRAN:**

Will the Minister of NEW & RENEWABLE ENERGY be pleased to state:

- (a) the details of financial assistance given by the Union Government to the State Governments under National Biogas and Manure Management Programme (NBMMP) during the last three years;
- (b) the criteria fixed by the Union Government to install biogas plants under NBMMP;
- (c) whether it has come to the notice of the Government that the subsidy given for biogas plants are different in various States ;
- (d) if so, the reasons therefor and the action taken for providing equal amount of subsidy to all the States;
- (e) whether subsidy given in Kerala is very less than the actual cost of the biogas plants and if so, the details of the cost of the biogas plant and the subsidy given by the Government; and
- (f) the action taken by the Government to increase the amount of subsidy in that State?

ANSWER

THE MINISTER OF STATE (IC) FOR POWER, COAL, NEW & RENEWABLE ENERGY AND MINES (SHRI PIYUSH GOYAL)

(a): The State-wise and year-wise details of the Central Financial Assistance (CFA) released to State Governments during the last three years, 2013-14 to 2015-16 under the National Biogas and Manure Management Programme (NBMMP) are given at **Annexure –I**.

(b): The NBMMP is a Central Sector Scheme. The Ministry of New and Renewable Energy (MNRE) calls proposals for the indicative physical targets for installation of biogas plants from the States at the beginning of the year. Keeping in view the quantum of the budget allocated for the programme, the potential and past years' performance of the States, the State-wise annual targets are fixed. Accordingly, the State-wise and Agency-wise targets for setting up family type biogas plants are communicated for implementation under the NBMMP as per the approved guidelines of the scheme.

(c) & (d): The existing central subsidy being given under the NBMMP varies according to the size of a biogas plant and category of beneficiary. Further, higher rate of subsidy is given for North Eastern Region States, as per the details given at **ANNEXURE-II**.

(e) & (f): The subsidy under the NBMMP is given to Kerala at par with other general category States.

ANNEXURE-I

ANNEXURE-I, REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA UNSTARRED QUESTION NO. 1252 FOR ANSWER ON 09.02.2017 REGARDING 'FINANCIAL ASSISTANCE UNDER NBMMP'.

State-wise and year-wise details of funds released under National Biogas and Manure Management Programme (NBMMP), during the last three years, 2013-14 to 2015-16 (Including clearance of past liabilities).

(Rs. in crore)

Sl. No.	States/UTs	2013-14	2014-15	2015-16
1.	Andhra Pradesh	13.16	17.91	11.41
2.	Arunachal Pradesh	0.07	-	-
3.	Assam	9.56	15.64	3.79
4.	Bihar	-	-	-
5.	Chhattisgarh	3.95	4.34	3.33
6.	Goa	0.06	0.06	0.015
7.	Gujarat	4.41	2.63	1.61
8.	Haryana	-	-	2.65
9.	Himachal Pradesh	0.15	0.32	0.17
10.	Jammu & Kashmir	-	-	-
11.	Jharkhand	-	-	-
12.	Karnataka	6.15	19.41	11.52
13.	Kerala	2.25	1.92	1.01
14.	Madhya Pradesh	12.50	11.60	3.12
15.	Maharashtra	11.18	15.22	21.21
16.	Manipur	-	-	-
17.	Meghalaya	0.81	0.23	-
18.	Mizoram	0.83	-	0.45
19.	Nagaland	1.75	-	-
20.	Odisha	-	9.31	2.80
21.	Punjab	12.98	11.98	2.47
22.	Rajasthan	0.15	1.02	0.57
23.	Sikkim	0.29	0.28	0.45
24.	Tamil Nadu	-	-	1.55
25.	Telangana	-	7.71	9.55
26.	Tripura	-	0.42	0.27
27.	Uttar Pradesh	-	0.67	0.96
28.	Uttarakhand	1.46	0.49	1.44
29.	West Bengal	-	-	-
30.	Delhi	-	-	-
31.	Puducherry	-	-	-
32.	KVIC, Mumbai *	8.54	1.56	5.89
Total		90.25	122.72	86.235

[* Funds released to KVIC, Mumbai, for the NBMMP Programme implemented by them in the States]

ANNEXURE-II

ANNEXURE-II, REFERRED TO IN REPLY TO PARTS (e) & (f) OF THE LOK SABHA UNSTARRED QUESTION NO. 1252 FOR ANSWER ON 09.02.2017, REGARDING 'FINANCIAL ASSISTANCE UNDER NBMMP'.

The details of subsidy being provided by the Union Government for setting up of family size biogas plants under National Biogas and Manure Management Programme (NBMMP) in the country, w.e.f. 08.05.2014 for the remaining period of the 12th Five Year Plan.

Sl. No.	Particulars of Central Financial Assistance (CFA) & States / Regions and Categories	Family Type Biogas Plants under NBMMP (1 to 6 cubic metre capacity per day)	
		1 Cubic Metre	2- 6 Cubic Metre
1.	NER States, Sikkim (except plain areas of Assam) and including SC and ST Categories of NE Region States.	15,000	17,000
2.	Plain areas of Assam.	10,000	11,000
3.	Jammu & Kashmir, Himachal Pradesh, Uttrakhand, Niligiri of Tamil Nadu, Sadar Kurseong & Kalimpong Sub-Divisions of Darjeeling, Sunderbans (W.B.) and Andaman & Nicobar Islands.	7,000	11,000
4.	Scheduled Castes / Scheduled Tribes categories of all States other than NE Region States including Sikkim & other Hilly States / regions as given in Sl. No. 3 above.	7,000	11,000
5.	All Others	5,500	9,000
